

F.No. 01(03)/Roster/CESTAT/2023-Part II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.08.2023

ORDER NO. 140 of 2023

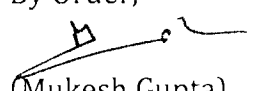
Hon'ble President is pleased to partially modify the roster order no. 104 of 2023 for **CESTAT, Chennai** on **25.08.2023** as follows:-

| DATE | CORAM | WORKS ASSIGNED |
|------------------|---|--|
| On 25.08.2023 | Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical) | ST/41604/2019 Commissioner of G.S.T. and Central Excise, Chennai North Commissionerate Vs. M/s. Hardy Exploration and Production Inc. And ST/40371/2021 M/s. Hardy Exploration and Production (India) Inc. Vs. Commissioner of G.S.T. and Central Excise, Chennai Outer Commissionerate |

Note:

1. If the matter is adjourned to another date, the same Bench will hear the case without any further roster.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, Chennai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2023-Part II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.08.2023

ORDER NO. 141 of 2023

Hon'ble President is pleased to partially modify the roster order no. 101 of 2023 for **CESTAT, New Delhi** on **13.09.2023** as follows:-

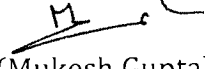
| DATE | CORAM | WORKS ASSIGNED |
|---|---|-------------------------|
| On 13.09.2023 and on subsequent days, if adjourned | Hon'ble Mr. Justice Dilip Gupta, President, Dr. Rachna Gupta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical) | Anti Dumping Matters |

Note:

1. During the hearing of Anti-Dumping matters, all Division Bench matters will be taken up by Bench comprising Ms. Binu Tamta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical).

2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar